

HIGH COURT, CALCUTTA
NOTIFICATION

No. 729-R(Recruitment)

Dated February 11, 2021

In furtherance of this Court's Notification No. 964-RG dated 19th February, 2020, regarding recruitment in the post of Court-Keeper in the High Court at Calcutta from among the serving or retired personnel, belonging to the Defence Services or the Police Services, following two lists (List- A & List B) are being published for general information.

LIST - A : This list contains the names of 41 (forty one) candidates who applied directly as well as whose names are sponsored by Rajya Sainik Board and they are provisionally eligible to appear in the written examination subject to verification of their documents in future.

LIST - B : This list contains the names of 25 (twenty five) candidates who are found ineligible for appearing in the written examination for one or more reasons mentioned in column (3).

LIST - A

Sl. No	Name
1.	Subrata Kumar Das
2.	Parimal Kumar Roy
3.	Sajal Mandal
4.	Biswajit Das
5.	Kapil Krishna Biswas
6.	Chitta Ranjan Sarkar
7.	NK Ramprosad Biswas
8.	Jagadish Sarkar
9.	Ashit Bairagi
10.	Bablu Biswas
11.	Partha Sarathi Saha
12.	Anindya Sundar Saha
13.	Biswanath Majumder
14.	Bharat Ch Barai
15.	Sailendra Nath Mondal
16.	Tanmoy Sarkar
17.	Sanjib Kr Biswas
18.	Paritosh Kanti Dhali
19.	Pranab Kr Gayen
20.	Biswanath Mondal
21.	Ratan Halder
22.	Shibashis Laskar
23.	Subrata Biswas
24.	Apurba Sarkar
25.	Sujit Kr Bairagi
26.	Lakshmikanta Dhank
27.	Naba Kumar Das
28.	Pradip Kumar Pandit
29.	Prosanta Das

Sl. No.	Name
30.	Susovan Pandit
31.	Saumen Saha
32.	Sujit Patra Das
33.	Tapas Sarder
34.	Madan Kumar Kayal
35.	Shyamal Kumar Mondal
36.	Biswajit Sanfui
37.	Barun Kumar Mandal
38.	Joy Dev Naskar
39.	Manas Naskar
40.	Manoj Kumar Paswan
41.	Uday Sankar Patra

LIST - B

Sl. No.	Name (1)	Father's Name (2)	Reasons for ineligibility (3)
1.	Ria Dutta	Ratan Dutta	Under aged/Over aged/Reservation category mismatched/Non submission of IPO/Not belonging to Defence or Police Service (retired/in service)
2.	Debasis Dasgupta	Late Ashoke Ranjan Dasgupta	
3.	Subhasis Goswami	Late Brojendra Kumar Goswami	
4.	Dipankar Jana	Kalipada Jana	
5.	Jagannath Maity	Babulal Maity	
6.	Rakesh Bhattacharjee	Pradip Kumar Bhattacharjee	
7.	Bikash Paswan	Upendra Paswan	
8.	Suparna Naskar	Tapan Das	
9.	Goutam Sarkar	Anil Kumar Sarkar	
10.	Sukhalabh Mandal	Basudeb Mandal	
11.	Manoj Kumar Das	Ramawatar Das	
12.	Sukanta Kundu	Susanta Kundu	
13.	Palash Sarkar	Manindra Sarkar	
14.	Rabi Das	Late Umesh Chandra Das	
15.	Shrawan Kumar Agarwal	Kailash Agarwal	
16.	Raj Karmakar	Raja Karmakar	
17.	Debjyoti Das	Debasish Das	
18.	Shyamal Das	Late Kashinath Das	
19.	Samrat Biswas	Krishnapada Biswas	
20.	Manu Sarkar	Santosh Sarkar	
21.	Rakesh Majumder	Ashok Majumder	
22.	Surendra Kumar Jena	Sibacharan Jena	
23.	Susmita Ghorai	Jugal Kishore Ghorai	
24.	Maitry Khan	Madhab Chandra Khan	
25.	Debabrata Adak	Kanta Adak	

SYLLABUS OF WRITTEN EXAMINATION (Phase-I)

Full marks - 90 (ninety)

Topics -

- | | | |
|--|---|-------------------|
| a) English | : | 30 (thirty) marks |
| b) Arithmetic | : | 30 (thirty) marks |
| c) General Knowledge & Current Affairs | : | 30 (thirty) marks |

DATE, TIME & VENUE OF WRITTEN EXAMINATION (PHASE-I)

DATE	TIME (2½ hours)	VENUE
06.03.2021 (Saturday)	12:00 PM to 2:30 PM	Sesqui-Centenary Building, High Court, Calcutta

N.B. : All the candidates are to report at the ground-floor of Sesqui-Centenary Building, High Court, Calcutta, on 06.03.2021 (Saturday) by 10:30 AM, positively. No candidate will be allowed to enter into the examination centre after 11:15 AM.

Admit cards of the candidates whose names are appearing in the **LIST-A**, as above, are being dispatched through speed post. Candidates who would not receive their admit cards by **02.03.2021** may collect their duplicate admit cards, by appearing personally, from the office of the **Recruitment Cell, 6th Floor, Sesqui-centenary Building, Room No. 654, High Court, Calcutta**, on **03.03.2021 (Wednesday) & 04.03.2021 (Thursday)** from **11:00 AM to 4.00 P.M.** on production of a recent passport size coloured photograph (with signature on its front portion) along with any original photo identity proof with a photocopy thereof.

All the candidates are requested to go through the **instructions/guidelines**, prescribed in their Admit Cards, carefully to avoid any inconvenience(s) and to bring their **Original Admit Cards** at the time of written examination on **06.03.2021**.

No candidate will be allowed to enter into the examination centre without production of his/her original Admit Card.

The High Court, Calcutta, will implement all Social Distancing measures as per Government guidelines in current scenario of COVID-19 to ensure health & safety of the candidates. Adequate measures are implemented for safety of all without compromising the high standards, sanctity, and fairness in conduct of the examination. Candidates are also required to adhere to guidelines and new process for Social Distancing and hygiene to ensure safety & health of their own and fellow candidates.

No Travelling Allowance (TA) will be paid to the candidates at any stage of this entire process of selection.

For further announcements, all concerned are requested to follow the Court's website www.calcuttahighcourt.gov.in

Date: February 11, 2021

Sd/-

Registrar
(Recruitment & Management)
High Court, Appellate Side, Calcutta